

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
SOUBHAGYA LAXMI SUGARS LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	SOUBHAGYA LAXMI SUGARS LIMITED
2. Date of incorporation of corporate debtor	31.12.2008
3. Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Karnataka
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U15421KA2008PLC048749
5. Address of the registered office and principal office (if any) of corporate debtor	211/2B, Plot No 4 Falls Road, Gokak Kamataka 591307
6. Insolvency commencement date in respect of corporate debtor	07.04.2022 (copy of the order received on 22.04.2022)
7. Estimated date of closure of insolvency resolution process	04.10.2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Kondisetti Kumar Dushyantha (IBBI/IA-002/P-NO0237/2017-18/10688)
9. Address and e-mail of the interim resolution professional, as registered with the Board	No. 404/2, 7th Main, 9th Man, 2nd Block, Jayanagar, Bengaluru-560 011 dushyanthak@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	No. 404/2, 7th Main, 9th Man, 2nd Block, Jayanagar, Bengaluru-560 011 dushyanthak@gmail.com
11. Last date for submission of claims	06.05.2022
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three Names for each class)	NA
14. (a) Relevant Forms are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: No.404/2 7th Main 9th Man 2nd Block Jayanagar Bengaluru-560 011

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Soubhagya Laxmi Sugars Limited on 07.04.2022. The creditors of Soubhagya Laxmi Sugars Limited, are hereby called upon to submit their claims with proof on or before 06.05.2022 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The financial creditor belonging to a class, listed against the entry No.12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (specify class) in Form CA-Not Applicable.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Kondisetti Kumar Dushyantha
Interim Resolution Professional
Soubhagya Laxmi Sugars Limited
(IBBI/IA-002/P-NO0237/2017-18/10688)

Date: 22.04.2022
Place: Bengaluru

PSI job exam topper cheated like Munnabhai

Mounishwar Sonmal

Kalaburgi: The CID, which is investigating malpractices in the job exam for police sub-inspectors (PSI), has found out that the Hyderabad Karnataka region topper of the test had used a bluetooth device to cheat, Munnabhai MBBS-style.

Hayali Desai, who cleared the PSI exam held in October 2021, is now in CID custody. Desai, a PSI, was posted as the gunman during Afzalpur Congress MLA MY Patil.

After questioning Desai, the CID on Friday morning arrested the Afzalpur Congress president, Mahanathesh Patil, for supplying Desai and another candidate, Vishal Shiroor, with the bluetooth devices. Shiroor too was arrested on Friday.

Desai and Shiroor had written their test at a centre in Jayasriyothi English Medium School. The school's president, Divya Hazare, is wanted in the case. Hazare is also a BJP women's cell leader.

Her husband, who the investigators said was not cooperating, is in CID custody along with three candidates and three invigilators. There are allegations that some candidates forged their OMR answer sheets with the help of some invigilators at the exam centre.

Mahanathesh Patil was arrested on Friday at a function hall where he was planning to organise a mass marriage on April 23.

Some of Mahanathesh's supporters tried to stop the police from taking him away.

The total number of arrests in the case is 12 right now.

3 boys drown in tank in Tumakuru

Three boys drowned in Thimmalapura tank on the outskirts of Tumakuru town on Friday.

Police identified the victims as Bharath Kumar, 13, Anand, 13, and Vishwas, 11. Anand and Vishwas were from Yellapura on the outskirts of Tumakuru town. Bharath was from Kuchchangi Palya. Bharath and Anand were studying in Class 8 and Vishwas was a Class 6 student.

PUBLIC NOTICE

My Client K Mallikarjuna S/o K Man Hanumanthappa R/o Behind GMHP School, Durga Road, Ramanagar, Hagi Bommanahalli is the absolute owner and he is in possession and enjoyment of the schedule property with legal right title and clear and Marketable title over the schedule property and My Client applied Housing Loan with L I C Housing Finance Ltd Bellary and he misplaced the Link Document of Reg sale deed on 23.05.2008 vide D No. 002732008-2009 if any persons / society / Institutions / Banks / others asserting any claims, right, title, or interest in any manner whatsoever over the schedule property, may contact the under mentioned with all relevant documents pertaining to the schedule property within 10 days from date of publication, thereafter no claim of whatsoever will be entertained and on completion of the stipulate period my client proceeds further to complete the sale transaction on this behalf.

Schedule
Plot No. 44, Property No. 44, Gram Panchayath Khata No. 881, Kadlabala Gram Panchayath, Ramanagar Area, Hagi Bommanahalli, Bellary District, Situated within the Sub-Registration of Hagi Bommanahalli, Measurements: East-West: 30.00 feet, North-South: 40.00 Feet, Total: 1200 Sq. Feet. Following Boundaries: East: Plot No. 45, West: Plot No. 43, North: Road, South: Park.

Sd/-
S.M. Hirmath, Advocate,
Plot No. 33, Shankar Colony,
Place: Bellary
Date: 18.04.2022
S.N. Pet. Bellary-583103, M.No: 9901676629

Patient and donor all set for discharge from KIMS: Docs

Team Buoyed Over First Ever Successful Kidney Transplant

basavaraj.kattimani@timesgroup.com

Hubballi: Following successful kidney transplant — the first ever at Karnataka Institute of Medical Sciences (KIMS, Hubballi) — both the recipient and the donor are set for discharge. KIMS got a nod from the government for performing kidney transplantation last month.

A 44-year-old woman from Bilagi of Bagalkot district donated one of her kidneys to save her 22-year-old son. "Both are stable and healthy now," said KIMS director Dr Ramalingappa Antantani and Dr Venkatesh Moger, HoD, nephrology, KIMS.

Sharing their success with media here on Friday, they said the son was suffering from chronic glomerulonephritis and was on dialysis for eight months. "As her mother came forward to donate one of her kidneys, we followed legal procedures and conducted tests before transplantation. It was a two-hour surgery for the donor and a three-hour surgery for



KIMS director Dr Ramalingappa shares details of first kidney transplantation on Friday

the receiver. We did this free of cost as the patient is a BPL card holder. Within five days, the donor recovered, and the patient recovered in a week. They are now set to be discharged," they said.

They pointed out that kidney transplant costs nearly Rs 6-8 lakh in private hospitals. In KIMS, it is done for free for BPL card holders. For APL card holders, it costs Rs 2 lakh, of which, 25% is borne by the government.

About 23% of the population in Dharwad district and 45% in other districts of north Karnataka are suffering

from kidney diseases due to various factors, mainly high blood pressure and diabetes. "This success has increased our confidence to perform more transplantations. With twin OTs in place, we can perform at least two transplantations a month," they said.

More than 1,000 people, including 200 chronic, are undergoing dialysis in KIMS. "After evaluating a patient's condition, we suggest kidney transplantation. After a live kidney transplant, we are now planning for a cadaver transplant," they said.

Earth Day call: Adopt simple lifestyle, and conserve nature

Times News Network

Dharwad: Abuse of Earth in various forms is spelling doom for the planet. It is the duty of every citizen to protect mother Earth by adopting a simple lifestyle and showing concern for the conservation of flora and fauna, said SC Chougale, principal of Karnataka Science College.

Inaugurating World Earth Day programme jointly organised by the district administration, HDMC, District Legal Services Authority and the mines and geology department here on Friday, he said observing Earth Day should not be confined to one day, but be an everyday practice. "Natural resources are being exploited on a large scale. Nature has enough to meet the man's needs but not his greed," he asserted.

The adage "Nature maintains its own balance but in a crude way" has come true several times with the natural calamities causing devastation, he cautioned.

Former corporator Shankar Kumbi said there is an urgent need to prevent air, water and soil pollution. "Excess use of plastic is posing danger to the soil and also water bodies. Industrial waste should be prevented from getting discharged into waterbodies," he said.

Presiding over the programme, senior historian M Y Sawanth said that



CARE FOR FUTURE: Dignitaries take part in Earth Day programme jointly organised by Karnataka Rajya Vignana Parishat (Davangere), BSA College of Education and Davangere District Legal Services Authority (DLSA) in Davangere on Friday. Senior advocate and DLDA member-secretary Praveen Naik highlighted the need to take the remedial measures to curb population explosion, damage to biodiversity, ozone depletion, increasing pollution levels

conservation of the environment is the duty of all. Instead of cutting cakes on birthdays and spending lavishly, people should develop ecological concern and plant a sapling every year so that ecological balance is maintained, he advised.

At the Earth Day event in Karnataka

College, prof Ravi Ravishankar said in the rush to grow more foodgrains, excess chemical fertilisers are being used, and this is spoiling the health of the soil and paving way for various diseases. "There is a need to adopt organic farming and protect the health of the soil," he said.

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